

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

R.O.C.No. 534 /2023-CPS, Dated 25-04-2023.

Sealed quotations are invited for supply, delivery and installation of twelve (12) No's of microphones (Mic set) and one (1) No. of 12-port Digital Signal Processor and one (1) Control System for the use of Hon'ble Court Hall No.1 in the High Court of Andhra Pradesh.

(Details of the specifications/ configuration are mentioned below)

<u>Specifications for Microphones (Mic set) and 12-port Digital Signal</u> <u>Processor and Control System</u>

S.no	Prameters	Specifications
	24" Gooseneck Microphone with RGB LED Ring.	Gooseneck Length: 24"
		Frequency Response : 30 - 20,000 Hz
		Open Circuit Sensitivity: -40 dB 1V at 1 Pa
		Maximum Input Sound Level: 140 dB SPL
1.1		Dynamic Range: 110 dB
		Signal-to-Noise Ratio: 66 dB
		Impedance : 130 ohms
		Phantom power requirements: 11 - 52 V DC, 6.7 mA
		with RGB LED
	5-Pin Desk Stand Power Module	Desk stand with on/off feather touch switch for Gooseneck microphone
		Low-Frequency Roll-Off: 80 Hz, 18 dB/octave
		Impedance: 130 ohms
		LED Color: mic on, mic off
		Switch function: touch on/off, momentary on, momentary off
1.2		Control: local, remote, LED remote
1.2		Low cut: on/off
		Phantom Power Requirements: 22-52V DC
		Contact Closure: Closure input voltage: -0.5 – 5.5V
		Resistance: 100 ohms
		LED control: Active high (+5V DC) TTL compatible
		Output Connector: 5 pin / As per OEM
	Interchangeable Cardioid Condenser Element	Cardioid condenser capsule for gooseneck microphone
1.3		Cardioid polar pattern with 120° acceptance angle
1.5		Provides full-range, natural sound
		Includes foam windscreen

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S.No	Parameters	Specifications
1	Dante Channels	32 x 32 channels of Dante (Dante model only)
2	No of Inputs / Outputs	12 mic/line level inputs with AEC, 8 mic/line level outputs
3	Lan	Gigabit Ethernet port
4	Usb Audio	Up to 8 channels of configurable USB audio
5	Serial Port	RS-232 serial port
6	1/0	4-pin GPIO
7	Information Display	2-line LED display with capacitive-touch navigation
8	Configiration Port	System configuration and control via Ethernet
9	RJ 45	SIP VoIP interface via a RJ-45 connector
10	RJ 11	Standard Telephone Interface
11	Controllers	Yes
12	Software	Signal processing via intuitive software allows configuration and control for signal routing, mixing, equalization, filtering, delay and much more
13	Certifications	CE marked, UL listed, and RoHS compliant

Control System		
S.no	Prameters	Specifications
1	RS-232/422/485	For 2-way device control and monitoring, COM port supports RS-232 up to 115.2k baud with software handshaking, one port also supports RS-422 or RS-485 and hardware handshaking
2	IR/Serial	Supports 1-way device control via infrared up to 1.2 MHz or serial TTL/RS-232 (0–5 V) up to 115.2k baud
3	SDRAM	2 Gb
4	flash	8 GB
5	Memory Card	Supports SD and SDHC cards up to 32 GB
6	External Storage	Supports USB mass storage devices up to 1 TB
7	RELAY OUTPUT 1–8	(2) 8-pin 3.5 mm detachable terminal blocks; Comprises (8) normally open, isolated relays; Rated 1 A, 30 VAC/VDC; MOV arc suppression across contacts
8	I/O 1–8	(1) 9-pin 3.5 mm detachable terminal block; Comprises (8) Versiport digital input/output or analog input ports (referenced to GND); Digital Input: Rated for 0–24 VDC, input impedance 20k Ω, logic threshold >3.125 V low/0 and <1.875 V high/1; Digital Output: 250 mA sink from maximum 24 VDC, catch diodes for use with real world loads; Analog Input: Rated for 0–10 VDC, protected to 24 VDC maximum, input impedance 21k Ω with pull-up resistor disabled; Programmable 5 V, 2k Ω pull-up resistor per pin

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9	IR - SERIAL OUTPUT 1–8	(2) 8-pin 3.5 mm detachable terminal blocks; Comprises (8) IR output ports; IR output up to 1.2 MHz; 1-way serial TTL/RS-232 (0–5 V) up to 115.2k baud IRP2 IR emitters sold separately
10	COM 1	(1) 5-pin 3.5 mm detachable terminal block; Bidirectional RS-232/422/485 port; Up to 115.2k baud; hardware and software handshaking support
11	COM 2-3	(2) 3-pin 3.5 mm detachable terminal blocks; Bidirectional RS-232 ports; Up to 115.2k baud; software handshaking support
12	MEMORY	(1) SD memory card slot; Accepts one SD or SDHC card up to 32 GB for storage of log files
13	USB	(1) USB Type A connector, female; USB 2.0 port for storage devices
14	LAN	(1) 8-pin RJ45 connector, female; 100/1000Base-TX Ethernet port
15	NET	(1) 4-pin 3.5 mm detachable terminal block; Cresnet master port; Outputs power to Cresnet devices only if the included power pack is connected to the 24 VDC power input jack; Alternately functions as a Cresnet power input to power the unit from a Cresnet power supply; See "Power" section for additional specifications
16	Certifications	UL, CE, IC, FCC Part 15 Class B digital device
17	Software License	licensed software for ipad or android device

TERMS AND CONDITIONS

- 1. Bidder should have at least 2 years of experience in the sales, service and support and be an Authorized sales and service provider for the model which is offered. Dealership authorization letter for OEM shall valid up to 30.09.2023 and the OEM support letter for three (3) years should be enclosed to the tender form.
- 2. The Registrar (IT-cum-CPC) may at his discretion to ask the bidder for clarification of their bids including price.
- 3. Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 4. The Bidder should have financial turnover of Rs.One Crore or above in each of the last three (3) financial years (2020-21, 2021-22 and 2022-23). Audited balance sheet or CA certified reports should be submitted.
- 5. The bidder should have minimum one authorized service center either in Guntur or Krishna District and the details of service center and personnel shall be enclosed along with tender bid.
- 6. The bidder should furnish information one major past supplies and their product/service for the last three (3) financial years and satisfactorily performance report from the customer.
- 7. The preference will be given to bidders who are having the MAF from the OEM.
- 8. The delivery and installation period four (4) weeks from the date of issue of purchase order.

9. The successful bidder have to furnish unconditional bank guarantee of 5% of the purchase value to the High Court of Andhra Pradesh at Amaravati valid for a period of Three (3) years within 15 working days of issuance of Purchase Order towards service guarantee.

10. The successful bidder has to deliver the items at High Court of Andhra Pradesh and shall install the same in the Hon'ble Court Hall No.1. No fright charges, loading and unloading will be paid by the High Court and the bidder

has to borne the same.

11. Payment terms on successful and satisfactory installation of the items referred in the tender and on submission of unconditional bank guarantee of 5% of the total amount from the Nationalized bank towards due performance of warranty, and on submission of advance stamp receipt in triplicate, the amount will be credited in the bank account for the successful bidder through CFMS, Amaravati.

12. The price (Indian rupee) indicated shall be inclusive of all taxes applicable.

13. Warranty:

a. Three (3) years comprehensive on-site warranty and support by the original equipment manufacturer (OEM) for sound system, Digital Signal Processor and Control System from the date of installation, including free provision of spare parts, kits as and when necessary.

b. If the defective microphone, digital signal processor and control system not made operational beyond 48 hours after the compliance (during the warranty period), the firm will be required to provide a stand by microphone/ Digital signal processor/ control system with the same or higher configuration, failing which a penalty of Rs.200/- per day till the sound system is rectified will be imposed after 48 hours.

c. The warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court of the Andhra Pradesh at

Amaravati.

d. On completion of the warranty period the unconditional bank guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of Three (3) years for the sound system. The High Court reserves the right to recover pending amount of penalty if any, from the amount of bank guarantee.

e. Training to technical staff members and court staff members: The successful bidder has to provide training to the Technical staff member, the court staff members on the operation of the sound system at the time

of installation of sound system.

- 14. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh, reserves the right to accept or reject the offers without assigning any reasons.
- 15. The bidder shall have the GST registration in the State of Andhra Pradesh and a copy of the same shall be enclosed along with tender bid.
- 16. The successful bidder shall commission the Mic set, Digital Signal Processor and Control System on his own and no charges will be paid.

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Tender submitting address: The Registrar (I.T-cum-CPC), 1st floor, Interim Judicial Complex, High Court of Andhra Pradesh, Nelapadu, Guntur District, Andhra Pradesh – 522237

Note: Please write firm address with cell phone no. and contact person details on the sealed cover.

The intending bidders shall have to submit their sealed quotations in accordance to the above specifications to the undersigned **on or before 22.05.2023 during the office hours.**

AMARAVATI Dt:08-05-2023 REGISTRAR (IT-cum-CPC)